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WP-32630-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 27th OF OCTOBER, 2025

WRIT PETITION No. 32630 of 2024

SHEEBA KHAN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri V.R. Daniel - Advocate for petitioner.

Shri Deepesh Joshi - Advocate for respondent.

Shri Anubhav Jain - Government Advocate for respondent/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition reserving the right of detinue to approach the concern court for grant of regular bail.

The petition is accordingly, dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE